

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/5(CHE)/2024
NAME OF THE PETITIONER(S) : R Masilamani
NAME OF THE RESPONDENTS : Roc, Chennai
UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Present: Ld. Counsel Ms. Niveditha for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the RoC.

RoC report filed.

Ld. Counsel for the Petitioner seeks and is granted time to file response.

List the petition for hearing on **04.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)